

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.1606

TO BE ANSWERED ON 26.07.2022

BENEFITS FOR PWDS

1606: SHRI DHARMENDRA KASHYAP:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total number of institutions for Persons with Disabilities (PwDs) set up by the Government for the convenience of PwDs during the last three years in the country including in Uttar Pradesh; and

(b) the details of benefits that can be availed by the PwDs from these institutions?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) There are nine National Institutes (NIs) working under the Department of Empowerment of Persons with Disabilities (DEPwD) (Divyangjan), Ministry of Social Justice and Empowerment. 21 Composite Regional Centres for Skill Development, Rehabilitation & Empowerment of Persons with Disabilities (CRC) have been approved/ set up as outreach/extension centres of these National Institutes. Following NIs and CRCs have been set up during the last three years i.e. on or after 01st April 2018.

- (i) National Institute of Mental Health Rehabilitation (NIMHR), Sehore, Madhya Pradesh
- (ii) CRC, Ranchi, Jharkhand
- (iii) CRC, Gorakhpur, Uttar Pradesh
- (iv) CRC, Gangtok, Sikkim
- (v) CRC, Balangir, Odisha
- (vi) CRC, Port Blair, Andaman & Nicobar
- (vii) CRC, Imphal, Manipur

(b) The benefits derived by the PwDs from these institutions are as under:

- i. Rehabilitation services;
- ii. Provision of aids and assistive devices;
- iii. Skill Development;
- iv. Capacity development in the field of rehabilitation of persons with disabilities; and
- v. Research on disability related matters.
